## ALLOCATION OF TIME FOR DIS-POSAL OF GOVERNMENT LEGISLA-TIVE BUSINESS

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): I have to inform hon. Members that the Business Advisory Committee at its meeting held today, the 6th October 1982, allotted for Government Legislative Business as follows: -

## BUSINESS

TIME ALLOTTED

Lok Sabha Further Consideration.	6t
	be
(c) The Central Universities (Amendment) Bill, 1982	
Consideration and passing/return of the following Bills, as passed by Lok Sabha:-	
(a) The Amritsar Oil Works (Acquisition and Transfer of Undertakings) Bill, 1982	
(b) The Charitable Endowments (Amendment) Bill, 1982 . 1 hr.	
(c) The Contingency Fund of India (Amendment) Bill, 1982 . t hr.	
(d) The Gustoms Tariff (Second Amendment) Bill, 19°2 1 hr.	
(e) The International Monetary Fund and Bank (Amendment) Bill, 1982 3 hrs.	,,
(f) The State Bank of Sikkim (Acquisition of Shares) and Miscellaneous Provisions Bill, 1982	
(g) The Road Transport Corporations (Amendment) Bill 1981 . 2 hrs.	

The Committee alloted 2 hrs. 30 mts, for Private Member's Resolution that may be moved on Figure 19th October, 1982, an : nended that it should be concl ' ' on that very day,

The Committ mmended that sittings of the Rajya Sarba fixed for Monday, the 25th October and Friday, the 29th October, 1982, be cancelled.

The Committee also **re**commended that the House should sit on Saturday, the 16th October, 1982, for the transaction of Government Business and that there would be no Question Hour on that day.

The Committee further recommended that the House should sit up to 6 p.m. and beyond 6 p.m. as and when necessary for the transaction of Government Business.

THE FOOD CORPORATIONS (AMENDMENT) BILL, 1982—CONTD.

श्री रामनरोश कशाबाहा (उत्तर प्रदोश) : जी, उपसभाध्यक्ष स् भार्इ हाक्मदोब नारायण यादव जी के साथ अपने आप को जोड़ते हुए श्री शिवचन्द्र का जी के प्रस्ताव करता हूं का समर्थन और इस का विरोध करता है।